

- (b) the details of medium irrigation projects proposed to undertake in the Eleventh Plan;
- (c) the amount that has been allotted and released for the above projects in the Tenth Plan and the Eleventh Plan;
- (d) whether it is not a fact that many medium projects are delayed due to non-release of money by his Ministry; and
- (e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) As per the Report of the Working Group on Water Resources for the Eleventh Five year Plan (2007-2012), there were 5 medium ongoing projects in the Tenth Plan in the State of West Bengal. As per information available, these projects were the following:—

- 1 Golamarajore
- 2 Moutorejore
- 3 Beko
- 4 Khaira Bera
- 5 Futiary

(b) to (e) Irrigation is a state subject and planning, execution and funding of the irrigation projects is within the purview of the concerned State Governments as per their own priority. Central Government provides financial assistance to the State Governments under Accelerated Irrigation Benefits Programme for expeditious completion of ongoing irrigation projects on the basis of proposals received from State Governments in accordance with the guidelines of the programme. No central assistance has been provided to above projects under AIBP during Tenth and Eleventh Plan.

#### **Assistance to West Bengal**

3022. SHRI R.C. SINGH: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of assistance provided to the State of West Bengal under the Accelerated Irrigation Benefits Programme (AIBP) in the last 10 years, year-wise;
- (b) whether it is not a fact that assistance to West Bengal under AIBP is coming down; and
- (c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Year wise details of the Central Assistance provided to the State of West Bengal under Accelerated Irrigation Benefits Programme (AIBP) during 1999-2000 to 2009-10 are given in the Statement (*See below*).

(b) and (c) The release of Central Assistance under AIBP depends on submission of AIBP release proposal by the State Government as per guidelines of the programme and budget provision available for AIBP during the year.

**Statement**

*Year-wise details of Central Assistance (CA)/grant released under AIBP during 1999-2000 to 2009-10 to West Bengal*

												<i>Amount (Rs. in crore)</i>	
Sl. No.	Name of State/Project (Started in Plan)	1999- 2000	2000- 2001	2001- 2002	2002- 2003	2003- 2004	2004- 2005	2005- 2006	2006- 2007	2007- 2008	2008- 2009	2009-10	Grand Total since inclusion of projects in AIBP
<b>Major, Medium and Minor Irrigation Projects</b>													
WEST BENGAL													
1.	Teesta Barrage (V)*	19.0000	20.0000	23.2830	16.5380	2.9890	13.1840		6.0000	0.0000	21.9300	0.0000	152.9240
2.	Kangsabati (II) (C)	6.0000	5.0000	11.7100						0.0000	0.0000	0.0000	26.7100
3.	Mod. of Barrage and Irrig. System of DVC (VI)(C)	0.0000								0.0000	0.0000	0.0000	1.0000 0.0000
4.	Tatko (V)		0.6250		0.2670				0.3200	0.4200	0.6200	0.0000	2.2520
5.	Patloi (V)		0.7000	0.7650			0.1280		0.3200	0.4100	0.2600	0.9144	3.4974
6.	Hanumata (VII)		0.5000	0.8000	0.0900	0.1550	0.1490	0.0287	0.0600	0.0000	0.0000	0.0000	1.7827
7.	Subernarekha Barrage (VII)+ 32 New MI Schemes in 2007-08			2.0500	11.2380					0.0000	0.0000	0.0000	13.2880 8.1200
	<b>(W.B.)-TOTAL:</b>	<b>25.0000</b>	<b>26.8250</b>	<b>38.6080</b>	<b>28.1330</b>	<b>3.1440</b>	<b>13.4610</b>	<b>0.0287</b>	<b>6.7000</b>	<b>8.9500</b>	<b>22.8100</b>	<b>0.9144</b>	<b>209.5741</b>

Note: Out of Rs. 11.238 crore CLA released during 2002-03 to Subernarekha project, Rs. 10.25 crore transferred to Teesta Barrage project in 2003-04